File No. 10/03/2019-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ **NATIONAL COMPANY LAW TRIBUNAL**

छठा तल, ब्लॉक–3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/ New Delhi- 110003
दिनॉक/ Dated: 21st November 2019

ORDER

There shall be Special Bench at Amaravati from 4.12.2019 to 6.12.2019 & 9.12.2019 to attend the matters listed before Shri Mohammed Ajmal, Member (Judicial). The Special Bench shall comprise of:

Special Bench at NCLT, Amaravati

Shri K. Anantha Padmanabha Swamy, Member (Judicial)

Shri K. Anantha Padmanabha Swamy, Member (Judicial) shall first take up the matters of their own Division Bench and then attend the matters of Special Bench.

The Constitution of Bench as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 25.7.2019 from 4.12.2019 to 6.12.2019 & 9.12.2019 only.

This issues with the approval of Hon'ble President, NCLT.

(Samendra Shukla)
Assistant Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/ Jaipur/ Cuttack/ Kochi/ Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai